

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 38 of 2019

IN THE MATTER OF:

Hewlett Packard Enterprise India Pvt. Ltd. ...Appellant

Versus

**The Registrar of Companies, Bangalore, ...Respondent
Karnataka**

Present:

For Appellant : None

**For Respondent : Mr. P.S. Singh, Sr. Panel Counsel, UOI
Mr. Vibhav Singh, Advocate for RoC, Karnataka**

With

Company Appeal (AT) No. 67 of 2019

IN THE MATTER OF:

Neelam Dhawan & Anr. ...Appellant

Versus

**The Registrar of Companies, Bangalore, ...Respondents
Karnataka & Anr.**

Present:

For Appellant : None

**For Respondent : Mr. P.S. Singh, Sr. Panel Counsel, UOI
Mr. Vibhav Singh, Advocate for RoC, Karnataka**

With

Company Appeal (AT) No. 68 of 2019

IN THE MATTER OF:

Som Prakash Satsangi ...Appellant

Versus

**The Registrar of Companies, Bangalore, ...Respondents
Karnataka & Anr.**

Present:

For Appellant : None

**For Respondent : Mr. P.S. Singh, Sr. Panel Counsel, UOI
Mr. Vibhav Singh, Advocate for RoC, Karnataka**

ORDER

07.02.2020 List the Appeal 'For Admission (After Notice)' on **05th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc